GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1497 (To be answered on the 15th December 2022)

ADDITIONAL ROUTES FROM JEYPORE AIRPORT

1497. SHRI SAPTAGIRI SANKAR ULAKA

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to introduce additional domestic routes from Jeypore airport in Odisha to Hyderabad, Raipur, Jharsuguda etc. and if so, the details thereof;
- (b) whether the Government proposes to improve the flight connectivity between and within the major cities of Odisha, Chhattisgarh and Andhra Pradesh including Raipur, Bhubaneswar, Visakhapatnam, Jeypore, Jharsuguda and if so, the details thereof;
- (c) whether the Government proposes to include additional international routes from Bhubaneswar airport; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Jeypore airport has been identified under the UDAN (Ude Desh ka Aam Nagrik) scheme to operate flights from one or more unserved or underserved aerodromes. Selected Airline Operator has commenced flights on Jeypore-Bhubaneshwar-Jeypore on 03.08.2022 and Jeypore-Vishakhapatnam-Jeypore 12.08.2022.

As per provisions of the UDAN scheme, Jeypore airport now falls under category of served airport. Therefore, the proposed air connectivity from Jeypore to Hyderabad, Raipur, Jharsuguda, etc. are routes connecting two served airports and therefore, do not fall under the purview of UDAN.

After the repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, for commercial flight operations, airlines are free to induct capacity with any aircraft type for selecting whatever markets and networks they wish to operate across the

country. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the extant guidelines in this regard.

(c) & (d): Bhubaneshwar is already included in the list of 18 destinations from where the Indian carriers and carriers of 5 SAARC countries can operate unlimited frequencies subject to availability of slots at the respective Airports. The Government provides an enabling environment for growth of civil aviation sector but does not interfere in the operational plans of the airlines. Start of international flights from any point in India is purely a commercial decision of the airlines on the basis of economic viability of the route and other associated factors.
